

**Programme Schedule of the Inaugural Session
20 January 2018**

HALL - I

9.55 AM	Arrival of Sri Ravi Shankar Prasad, Hon'ble Union Law Minister, Hon'ble Mr. Justice Madan B. Lokur, Judge Supreme Court of India and Judge Incharge eCommittee and Hon'ble Dilip B. Bhosale, Chief Justice, Allahabad High Court and the State Law Minister in the Portico of Hall-I in JTRI.
*	Guard of Honour
10.00 AM	Vande Mataram.
*	Lighting of Lamp.
*	Presentation of Bouquets.
*	Unveiling the Foundation Stone for "Extension of Hostel" and "Guest House" of JTRI
10.10 AM	Welcome Address by Hon'ble Mr. Justice Dilip Babasaheb Bhosale, Chief Justice, Allahabad High Court.
10.20 AM	Address by Sri Brijesh Pathak, Hon'ble Law Minister, State of Uttar Pradesh.
*	Release of 'Handbook' and book on 'Digital Empowerment'.
10.25 AM	Address by Hon'ble Mr. Justice Madan B. Lokur, Judge, Supreme Court of India and Judge Incharge, eCommittee Supreme Court of India.
*	Inauguration of WiFi Service in JTRI and the Division Bench eCourt in the Lucknow Bench
10.35 AM	Address by Sri Ravi Shankar Prasad, Hon'ble Minister of Law & Justice and Electronics and Information Technology, Government of India.
*	Presentation of Mementos.
10.52 AM	Vote of Thanks by Hon'ble Mr. Justice Dilip Gupta, Judge, Allahabad High Court and Chairperson, Computerisation Committee
*	National Anthem
11.00– 11.30 AM	TEA- Lawns of JTRI

NOTE:

All the Hon'ble Judges, Dignitaries and Guests are requested to be seated in Hall-I by 9.50 am.

WORKING SESSIONS

20 January 2018

Hall-I

First Session

(11.30 am – 01.00 pm)

Topic-eCourts Project

ON DAIS

1. Hon'ble Mr. Justice Madan B. Lokur, Judge, Supreme Court
2. Hon'ble Mr. Justice Dilip Gupta, Judge, Allahabad High Court
3. Hon'ble Mr. Justice Akil A. Kureshi Judge, Gujarat High Court.
4. Dr. Alok Srivastava, Secretary, Ministry of Law & Justice, Government of India
5. Ms. Neeta Verma, Director General, NIC,

Lunch

Lawns of JTRI

(1.00 pm – 2.00 pm)

Second Session

(2.00 pm – 3.30 pm)

Topic-Computerisation in the High Courts

ON DAIS

1. Hon'ble Mr. Justice Dinesh Maheshwari, Chief Justice, High Court of Meghalaya
2. Hon'ble Mr. Justice A.S. Oka, Judge, Bombay High Court,
3. Hon'ble Mr. Justice A.S. Bopanna, Judge, Karnataka High Court,
4. Hon'ble Mr. Justice Mohammad Rafiq, Judge, Rajasthan High Court
5. Hon'ble Mr. Justice Anjani Kumar Mishra, Judge Allahabad High Court.

Tea

Lawns of JTRI

(3.30 pm – 4.00 pm)

Third Session

(4.00 pm – 5.30 pm)

Topic-Computerisation in the Subordinate Courts

ON DAIS

1. Hon'ble Mr. Justice Dilip Gupta, Judge, Allahabad High Court,
2. Hon'ble Dr. Justice S. Murlidhar, Judge, Delhi High Court,
3. Hon'ble Mr. Justice V. Ramasubramanian, Judge, Hyderabad High Court.
4. Hon'ble Mr. Justice Ravi Ranjan, Judge, Patna High Court
5. Hon'ble Mr. Justice Vinod Chandran, Judge, Kerala High Court

WORKING SESSIONS

21 January 2018

Hall-I

Fourth Session

(10.00 am – 11.15 am)

**Topic -Citizen Centric Services
-The Way Forward**

ON DAIS

1. Hon'ble Mr. Justice Aniruddha Bose, Judge, Calcutta High Court
2. Hon'ble Mr. Justice Akil A. Kureshi Judge, Gujrat High Court
3. Hon'ble Mr. Justice T.S. Sivagnanam, Judge, Madras High Court
4. Hon'ble Mr. Justice Alok Aradhe, Judge, Jammu & Kashmir
5. Hon'ble Mr. Justice Vivek Chaudhary, Judge, Allahabad High Court

Fifth Session

(11.20 am – 1.00 pm)

**Topic-Presentation by High Courts and
Interactive Session**

ON DAIS

1. Hon'ble Mr. Justice A.M. Khanwilkar, Judge, Supreme Court
2. Hon'ble Mr. Justice Dilip Babasaheb Bhosale, Chief Justice, Allahabad High Court
3. Hon'ble Mr. Justice Rajesh Bindal, Judge, Punjab and Haryana High Court
4. Hon'ble Mr. Justice Rajiv Shakti, Judge, Delhi High Court,
5. Hon'ble Mr. Justice Anjani Kumar Mishra, Judge, Allahabad High Court,

Lunch

Lawns of JTRI

(1.00 pm – 2.00 pm)

**Programme Schedule for CPC/OSD/NODAL OFFICERS
20 January 2018**

10.00 AM to 11.00 AM	Inaugural Session in (Hall-I)
11.00 AM to 11.30 AM	Tea in the lawns of JTRI
11.30 AM to 1.00 PM	Working Session-I (Hall-II) On e-Court Project <u>On Dais</u> (1) Sri S.B. Singh, (Ministry of Electronics & IT) (2) Sri Ashish Shiradhonkar, Sr. TD (Software Development Unit) (3) Sri Yashwant A. Goswami, (MPM) e-Committee, (4) Sri A. Ramesh Babu, Member (Human Resources)
1.00 PM to 2.00 PM	Lunch in Dining Hall, JTRI
2.00 PM to 3.30 PM	Working Session-II (Hall-II) On Computerisation-High Courts in the context of Migration to CIS-1.0 <u>On Dais</u> (1) Dr. Parvinder Singh Arora, CPC Himachal Pradesh (2) Sri B. Rajshekhar, CPC Hyderabad (3) Sri Dhiman Debbarma, CPC Tripura
3.30 PM to 4.00 PM	-Group Photographs of all Judicial Officers/Technical Team in front of Hall-I -Tea in the lawns of JTRI

<p>4.00 PM to 5.30 PM</p>	<p style="text-align: center;">Working Session-III (Hall-II)</p> <p style="text-align: center;">Computerisation in District Courts in the context of Introduction to CIS 3.0 and e-filing</p> <p style="text-align: center;"><u>On Dais</u></p> <p>(1) Sri Ashish Shiradhonkar, Sr. TD (Software Development Unit) (2) Sri Yashwant A. Goswami, (MPM) e-Committee, (3) Sri Ram Nagina Yadav, CPC Allahabad High Court (4) Sri A. Ramesh Babu, Member (Human Resources)</p>
<p>8.00 PM</p>	<p>Dinner in the Dining Hall of JTRI</p>

**Programme Schedule for CPC/OSD/NODAL OFFICERS
21 January 2018**

10.00 AM to 11.15 AM	Working Session IV (Hall-II) on (Citizen Centric Services) <u>On Dais</u> (1) Sri Bhat Manjunath Narayan, CPC Karnataka (2) Sri R.S. Pavaskar, CPC Mumbai (3) Sri Malik Shabir Ahmad, CPC J&K
11.20 AM to 1.00 PM	Working Session V (Hall-I) Presentation by High Courts and Interactive Session <u>On Dais</u> (1) Hon'ble Mr. Justice A.M. Khanwilkar, Judge Supreme Court of India (2) Hon'ble Mr. Justice Dilip B. Bhosale, Chief Justice, Allahabad High Court (3) Hon'ble Mr. Justice Rajesh Bindal, Punjab & Haryana High Court (4) Hon'ble Mr. Justice Rajiv Shakhder, Delhi High Court (5) Hon'ble Mr. Justice Anjani Kumar Mishra, Allahabad High Court

**Note: (1) All the Judicial Officers are requested to be seated in Hall-I by 9.45 AM
(2) All mobile phones/electronic devices should be switched off.
(3) Breakfast- Dining Hall of JTRI between 7.45 am to 8.45 am both on 20 and 21
January 2018.**